

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/02/2018 AT 10.30 AM**

**PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)**

APPLICATION NUMBER :

PETITION NUMBER : CP/145/(IB)/2018

NAME OF THE PETITIONER(S) : CENTRUM CAPITAL LTD

NAME OF THE RESPONDENT(S) : ORIENT GREEN POWER CO LTD

UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	VISHNU MOHAN	For Respondent	
2.)	SAAHIL MEMON aka. SIDHARTHA SRIJAY TAWA	FOR Petitioner	

ORDER

Counsels representing both the parties are present. The corporate debtor is directed to file the reply and provide a copy of the same to the other side before the next date of hearing. The matter is posted for final arguments. Put up on 27.02.2018.

-sd-

(S VIJAYARAGHAVAN)
Member(Technical)

-sd-

(CH. MOHD SHARIEF TARIQ)
Member(Judicial)